

BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL PRINCIPAL BENCH, NEW DELHI

**INDEX**

*IN*

**Response Affidavit**

(On behalf of Uttarakhand Pollution Control Board)

in

Original Application No. 417 of 2022

Niranjan Bagchi

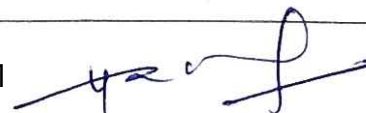
Petitioner

Versus

State of Uttarakhand & Ors.

Respondents

Sr. No.	Description of Documents	Page Nos.
1.	Index	1-2
2.	Response Affidavit	3-7
3.	<b><u>Annexure No. 1</u></b> (Copy of letter dated 07.01.2025.)	8
4.	<b><u>Annexure No. 2</u></b> (Copy of letter dated 01.02.2025 and reports.)	9-13
5.	<b><u>Annexure No. 3</u></b> (Copy of letter dated 03.02.2025.)	14

1 



705

6.	<b><u>Annexure No. 4</u></b> (Copy of reports dated 15.01.2025 and 17.01.2025)	15-18
----	--	-------

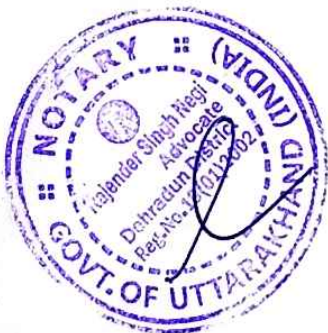
**Date:** ||, February 2025

Place: Dehradun

**Kaushal Gautam**

Counsel for UKPCB

Office: A-25 Second Floor, Defence Colony, New Delhi-24



BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

**Response Affidavit**

(On behalf of Uttarakhand Pollution Control Board)

in

Original Application No. 417 of 2022

Niranjan Bagchi

Petitioner

Versus

State of Uttarakhand & Ors.

Respondents



AFFIDAVIT of Dr. Parag Madhukar Dhakate, aged about 47 years, S/o Shri M.B. Dhakate Presently posted as Member Secretary, State of Uttarakhand.

Deponent



The above-named deponent does hereby solemnly affirm and state on oath as under: -

That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board, and is duly authorized to sign and file the instant affidavit on behalf of the Uttarakhand Pollution Control Board and as such is fully conversant with the facts of the case.

*(Handwritten signature)*

2. The above-mentioned matter was last listed for hearing on 16.12.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

“ .....

*26. UKPCB, Peyjal Nigam and Uttarakhand Jal Sansthan, Dehradun are directed to file further progress report at least three days before the date of hearing next date of hearing fixed giving all requisite details regarding steps taken for tapping of discharge of untreated sewage/ effluent in River Rispana and also regarding functioning of the STPs already established and steps taken for setting up of new STPs required to be established for treatment of sewage/effluent generated.*

.....”

3. That in compliance with the above order, it is humbly submitted that the Member Secretary, UKPCB vide letter dated 07.01.2025 requested the Managing Director, Uttarakhand Peyjal Nigam and the Chief General Manager, Uttarakhand Jal Sansthan to comply with the order passed by this Hon'ble Tribunal and send a report to the office of UKPCB on the following issues: -

- i. The Number of drains & their interceptions & diversion status with details of drains.
- ii. Status of Sewage Network connected STP with their capacity utilization compliance status.



*(Handwritten signature)*

- iii. Status of proposed STP with their capacity and timeline of commissioning.

In this connection, copy of letter dated 07.01.2025 is being filed and marked as **Annexure no.1** to this affidavit.

4. That in furtherance of the aforesaid letter, the Managing Director, Uttarakhand Peyjal Nigam vide letter dated 01.02.2025 submitted a report to the Member Secretary, UKPCB regarding number of drains & their interception & diversion status with details of drains and status of proposed STP with their capacity and timeline of commissioning. The report mentions that total number of drains are 208. Below mentioned is the status of 208 drains:

- a) Number of drains which have been tapped after I&D work has been completed and no action is pending: **182**
- b) Number of drains in whose catchment area the houses have been connected to the sewer line and polluted water from any house is not flowing into the drain and no action is pending: **19**
- c) Number of drains which do not require I&D construction because only clean water from forest land area flows into them: **2**
- d) Number of drains which are currently newly identified (newly constructed) drains/drains whose grey water tapping is in progress: **5**



425

The report further mentions that three STPs are proposed/under construction in Sapera Basti having capacity of 15.10 MLD, Daurwala having capacity of 11.00 MLD and in Nakronda having capacity of 18.00 MLD. In this connection, copy of letter dated 01.02.2025 and reports are collectively being filed and marked as **Annexure no. 2** to this affidavit.

5. That similarly, the Superintending Engineer, Uttarakhand Jal Sansthan vide letter dated 03.02.2025 informed the Member Secretary, UKPCB regarding the status of sewage network connected STP with their capacity utilization and compliance status. The said letter mentions that around 353 sewer connections have been provided to the families residing across the bank of the Rispana river and Jal Sansthan has also provided an additional 312 sewer connections and as such total 665 sewer connections have been provided. The sewage of all these sewer connections goes to the 20 MLD STP located at Mothrowala. The said letter also mentions that two STPs having capacity of 20-20 MLD are operational. At present, 19.06 MLD and 18.04 MLD sewage are being treated in both the STPs. In this connection, copy of letter dated 03.02.2025 is being filed and marked as **Annexure no. 3** to this affidavit.

6. That additionally, the effluent quality from the Sewage Treatment Plants (STPs) located at Motharawala-I and Motharawala-II outlets in Dehradun is regularly monitored through outlet reports. In this connection, copy of the reports

  
6




dated 15.01.2025 and 17.01.2025 are collectively being filed and marked as Annexure no. 4 to this affidavit.

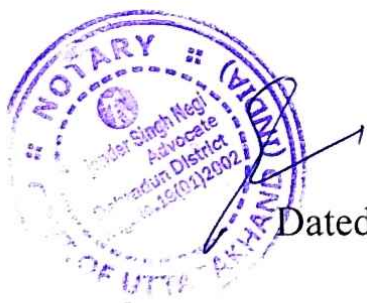
7. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and order passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

  
Deponent

Verification: -

Verified at Dehradun on the <sup>7th</sup> .11. day of February 2025, that the contents of the response affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

  
Deponent



Dated: February, 2025  
So. NO. 773/25

This affidavit is sworn before me by  
Shri... Dr. Parag Madhukar ...  
who is identified by Shri .....  
at Dehradun on... 11/2/25 .....

Filed By

(Rajender Singh Negi)  
Advocate & Notary, Dehradun

**Kaushal Gautam**  
Counsel for UKPCB

Office: A-25 Second Floor, Defence Colony, New Delhi-24





पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-586 / 2025 / 14971

दिनांक 07.01.2025

एन0जी0टी0 मैटर

सेवा में,

1. महाप्रबन्धक

उत्तराखण्ड पेयजल निगम

11 मोहिनी रोड़, डालनवाला, देहरादून।

2. मुख्य महाप्रबंधक

उत्तराखण्ड जल संस्थान

जलभवन बी-ब्लॉक, नेहरू कॉलोनी,  
देहरादून।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0 417/2022 निरंजन वागछी बनाम भारत संघ एवं अन्य के सम्बन्ध में।

महोदया,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 417/2022 में पारित आदेश दिनांक 16.12.2024 का सन्दर्भ ग्रहण करना चाहें। मा0 राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

24. *In reply filed by UKPCB vide email dated 06.02.2024, it was mentioned that the work of tapping of 177 drains of River Rispana is being carried out by Uttarakhand Payjal Nigam and Uttarakhand Jal Sansthan, Dehradun and monitoring of performance of Sewage Treatment Plants is being carried out by UKPCB.*

25. *However, no up to date progress report has been filed by UKPCB, Payjal Nigam and Uttarakhand Jal Sansthan, Dehradun.*

26. *UKPCB, Payjal Nigam and Uttarakhand Jal Sansthan, Dehradun are directed to file further progress report at least three days before the date of hearing next date of hearing fixed giving all requisite details regarding steps taken for tapping of discharge of untreated sewage/effluent in River Rispana and also regarding functioning of the STPs already established and steps taken for setting up of new STPs required to be established for treatment of sewage/effluent generated.*

उपरोक्त क्रम में आपसे अनुरोध है कि मा0 हरित अधिकरण द्वारा पारित आदेश का अनुपालन करते हुए निम्न बिन्दुओं पर आख्या इस कार्यालय को प्रेषित करने का कष्ट करें।

1. Number of drains & their interceptions & diversion status with details of drains.
2. Status of Sewage Network, connected STP with their capacity utilization & compliance status.
3. Status of proposed STP with their capacity and timeline of commissioning.

प्रकरण की अगली सुनवाई दिनांक 13.02.2025 को नियत है।

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव



कार्यालय

0135-2678078  
0135-2672404

फैक्स : 0135-2672337  
ई-मेल : upsvnn@gmail.com

Annexure-2

712

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम  
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक:  
सेवा में,

पुनर् / 01 नमर अनुभाग देहरादून /

दिनांक: 01 / 2 / 2025

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46 बी, आई0टी0 पार्क, सहस्त्रधारा रोड,  
देहरादून, उत्तराखण्ड।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 417/2022 निरंजन वागछी बनाम भारत संघ एवं अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या यू0के0पी0सी0बी0/एच0ओ0/सा0-183-586/2025/1497 दिनांक 07.01.2025 के क्रम में वांछित सूचना अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, देहरादून के पत्र संख्या 345/एन0जी0टी0/04 दिनांक 01.02.2025 के माध्यम से प्राप्त कर संलग्न कर प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय

*(Handwritten signature)*  
01-2-25  
(जी0पी0 सिंह)

महाप्रबन्धक,(बा0स0कार्य0/जे0जे0एम0 अर्बन)

पृ0 सं0 एवं दिनांक तदैव।

प्रतिलिपि-:

1. अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, देहरादून।
2. अधिशासी अभियन्ता, देहरादून शाखा, उत्तराखण्ड पेयजल निगम, देहरादून।

*(Handwritten signature)*  
01-2-25  
महाप्रबन्धक,(बा0स0कार्य0/जे0जे0एम0 अर्बन)

713



फोन/फैक्स : 0135-2751879 (का.)  
E-mail : se9circle10@yahoo.com

कार्यालय : अधीक्षण अभियन्ता, निर्माण मण्डल,  
उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम  
स्ट्रीट नं० 11 राजेन्द्र नगर, देहरादून (उत्तराखण्ड)-248001

पत्रांक  
सेवा में,

345 / एन०जी०टी० / 04

दिनांक : 01/02/2025

महाप्रबन्धक (पी०आई०यू०)  
उत्तराखण्ड पेयजल निगम,  
देहरादून।

विषय :-

मा० एन०जी०टी० में योजित मूल आवेदन सं० 417/2022 निरंजन बागछी बनाम भारत संघ एवं अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रधान कार्यालय के पत्रांक 68/नागर अनु०-एन०जी०टी०/04 दिनांक 17.01.2025 द्वारा मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं० 417/2022 में पारित आदेशों के क्रम में आख्या चाही गयी थी, जो देहरादून शाखा, उत्तराखण्ड पेयजल निगम, देहरादून के पत्रांक 269/374/02 दिनांक 01.02.2025 के माध्यम से प्राप्त हुई है, जिसे प्रतिहस्ताक्षरित कर आवश्यक कार्यवाही हेतु प्रेषित किया जा रहा है।

संलग्नक :- उपरोक्तानुसार।

भवदीया

01/02/2025

(मिशा सिन्हा)

अधीक्षण अभियन्ता

पृ०सं० एवं दिनांक तदैव।

प्रतिलिपि :- निम्नलिखित को सूचनार्थ प्रेषित।

1. अधिशासी अभियन्ता, देहरादून शाखा, उत्तराखण्ड पेयजल निगम, देहरादून।

01/02/2025

अधीक्षण अभियन्ता

# उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम

कार्यालय : अधिशासी अभियन्ता, देहरादून शाखा,

गली नं0 11, राजेन्द्र नगर, देहरादून -248001

पत्रांक : 269

/ 374

/ 02

दिनांक : 01-02-2025

सेवा में,

अधीक्षण अभियन्ता  
निर्माण मण्डल,  
उत्तराखण्ड पेयजल निगम,  
देहरादून।

M.G.T  
344  
03  
01/02/25

विषय : मा0 एन0जी0टी0 में योजित मूल आवेदन सं0 417/2022 निरंजन बागछी बनाम भारत संघ एवं अन्य के सम्बन्ध में।

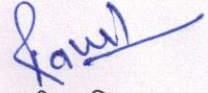
महोदया,

उपरोक्त विषयक प्रधान कार्यालय पत्रांक 68/नागर अनु0-एन0जी0टी0/04 दिनांक 17.01.2025 एवं आपके कार्यालय पृ0सं0 212/एन0जी0टी0/02 दिनांक 18.01.2025 के द्वारा मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 417/2022 में पारित आदेशों के क्रम में निम्न बिन्दुओं पर चाही गयी आख्या निम्नानुसार है :-

क्र0 सं0	चाही गयी आख्या	प्रेषित आख्या
01	No. of drains & their interceptions & diversion status with details of drains.	Detail enclosed (Annexure-1)
02	Status of Sewage Network, connected STP with their capacity utilization & compliance status.	Required detail to be submitted by Uttarakhand Jal Sansthan.
03	Status of proposed STP with their capacity and timeline of commissioning.	Detail enclosed (Annexure-2)

संलग्नक :- उपरोक्तानुसार।

भवदीय

  
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक तदैव।

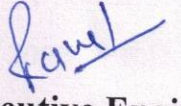
प्रतिलिपि :


1. जिलाधिकारी/अध्यक्ष, जिला गंगा सुरक्षा समिति, नमामि गंगे, देहरादून को सादर सूचनार्थ प्रेषित।
2. महाप्रबन्धक (पी0आई0यू0), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून को सादर सूचनार्थ प्रेषित।
3. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, 46बी0, आई0टी0 पार्क, सहस्त्रधारा रोड, देहरादून को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता

**Detail of Proposed/Under Construction STP's**

Sl.No	Description	Capacity (MLD)	Timeline of Commissioning
01	Sapera Basti	15.00	03/2026
02	Daurwala	11.00	06/2025
03	Nakronda	18.00	06/2025

  
 Executive Engineer

C.S.  


अधीक्षण अभियन्ता  
 निर्माण मण्डल  
 उत्तराखण्ड पेयजल संसाधन विकास  
 एवं निर्माण निगम, देहरादून



उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम  
कार्यालय : अधिशासी अभियन्ता, देहरादून शाखा,  
गली नं0 11, राजेन्द्र नगर, देहरादून -248001

पत्रांक : 333

/ 374

/ 04

दिनांक : 06-02-25

नालो का विवरण।

क्र0सं0	विवरण	नालो की संख्या
(अ) ऐसे नालो की संख्या जिनमें कोई कार्यवाही अवशेष नहीं है।		
01	ऐसे नालो की संख्या, जिन्हें आई0 एण्ड डी0 का कार्य सम्पादित कराकर टेप किया जा चुका है तथा कोई कार्यवाही अवशेष नहीं है। (182)	203
02	ऐसे नालो की संख्या, जिनके कैचमेन्ट में अवस्थित घरों को सीवर लाईन से संयोजित कर दिया गया है तथा किसी भी घर का दूषित जल का श्राव नाली में नहीं आ रहा है तथा कोई कार्यवाही अवशेष नहीं है। (19)	
03	ऐसे नालो की संख्या, जिनमें मात्र वन भूमि क्षेत्र का स्वच्छ जल आने के कारण आई0 एण्ड डी0 निर्माण/टेप किये जाने की आवश्यकता नहीं है। (2)	
(ब) ऐसे नालों की संख्या जिनमें कार्यवाही गतिमान है।		
01	ऐसे नालो की संख्या, जो वर्तमान में नये चिन्हित (नव-निर्मित) नाले/नालियों है जिनके ग्रे-वॉटर को टेप किये जाने की कार्यवाही गतिमान है। (5)	5
कुल योग		208

(जीतमणि बेलवाल)  
अधिशासी अभियन्ता



## कार्यालय अधीक्षण अभियन्ता (नगर) उत्तराखण्ड जल संस्थान

95-राजपुर रोड़, देहरादून-248001

Phone / Fax :- 0135-2745919, , e-mail:-seurban\_ujs@rediffmail.com

पत्रांक :- 1618 / अधी. अभि. न. / एन0जी0टी0 / 2024-25

दिनांक :- 03.02.2025

सेवा में,

सदस्य सचिव,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
गौरा देवी पर्यावरण भवन,  
46-बी, आई0टी0 पार्क,  
सहस्रधारा रोड. देहरादून।

**विषय-** मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन सं0-417/2022 निरंजन बागछी बनाम भारत संघ व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आप द्वारा प्रेषित सं0-UKPCB/HO/सं0-183-586/2025/1497, दिनांक 01.01.2025 विभाग को प्राप्त है। उक्त पत्र में आप द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा मूल आवेदन सं0-417/2022 निरंजन बागछी बनाम भारत संघ व अन्य में पारित आदेश दिनांक 16.12.2024 के क्रम में जल संस्थान से निम्न 03 बिन्दुओं पर आख्या चाही है कि:-

- 1- Number of drains & their interceptions & diversion status with details of drains.
- 2- Status of Sewage Network connected STP with their capacity utilization & compliance status.
- 3- Status of proposed STP with their capacity and timeline of commissioning.

अवगत कराना है कि उक्त प्रकरण रिस्पना नदी से सम्बन्धित है जिसके सम्बन्ध में उक्त बिन्दुओं का उत्तर निम्नवत् है कि:-

1-बिन्दु-1 की सूचना विभाग से सम्बन्धित नहीं है।

2-बिन्दु-2 की सूचना के सम्बन्ध में अवगत कराना है कि जल निगम द्वारा "आई एण्ड डी0 रिस्पना" योजना के अन्तर्गत रिस्पना नदी के आस-पास क्षेत्रों में जल निगम द्वारा सीवर लाईन बिछायी गयी थी और उक्त बिछाई गई सीवर लाईन से जल निगम द्वारा सीवर संयोजन दिये गये थे। परन्तु जल संस्थान द्वारा भी पेयजल निगम द्वारा उक्त क्षेत्र में बिछायी गयी सीवर लाईनों से सम्बन्धित परिवारों को सीवर संयोजनों से जोड़ा गया था। रिस्पना नदी के किनारों परिवारों को लगभग 353 सीवर संयोजनों जोड़े हैं तथा जल संस्थान द्वारा अतिरिक्त 312 कुल 665 सीवर संयोजन कर दिये गये हैं। इन सभी सीवर संयोजनों का सीवर मोथरोवाला स्थित 20 एम.एल. डी. एस.टी.पी. में जाता है।

मोथरोवाला स्थित 20-20 एम.एल.डी. क्षमता के दो एस.टी.पी. का संचालन किया जाता है। वर्तमान में प्रथम 20 एम.एल.डी. एस.टी.पी. में 19.06 एम.एल.डी. शोधित किया जा रहा है तथा द्वितीय 20 एम.एल.डी. एस.टी.पी. में 18.04 सीवरेंज शोधित किया जा रहा है। उक्त दोनों एस.टी.पी. जिनमें रिस्पना नदी किनारों स्थापित परिवारों का सीवरेंज आ रहा है को निर्धारित मानकों के अनुरूप संचालित किया जा रहा है।

3-बिन्दु-3 की सूचना विभाग से सम्बन्धित नहीं है।  
आख्या सादर प्रेषित है।

भवदीय

(राजीव सेनी)

अधीक्षण अभियन्ता

पु0सं0 एवं दिनांक तदैव:-

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ प्रेषित :-

1. मुख्य महाप्रबन्धक महोदय, उत्तराखण्ड जल संस्थान, जल भवन, देहरादून।
2. महाप्रबन्धक(मुख्यालय), उत्तराखण्ड जल संस्थान, जल भवन, देहरादून।
3. जिलाधिकारी महोदय, देहरादून।
4. सचिव प्रशासन, उत्तराखण्ड जल संस्थान, जल भवन, देहरादून।
5. अधिशासी अभियन्ता, उत्तर/दक्षिण/पित्थूवाला/रायपुर, उत्तराखण्ड जल संस्थान, देहरादून को आवश्यक कार्यवाही हेतु प्रेषित।

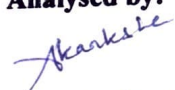
अधीक्षण अभियन्ता




**Sewage Treatment Plant (STP) Test Report**

Test report no:	HO/01/25/WW-27-I
Code allotted:	HO/01/25/WW-27-I
Sample Source ( S.T.P./ any other specify ):	S.T.P. (Inlet).
Sampling point:	20 MLD STP at Motharawala-I, Dehradun.
Type of sample: Grab/Composite/Integrated:	Grab
Sample collected by:	Mr. Pramod Bhandari (J.L.A.) Mr. Madan Bhandari (FA)
Quantity & Packing: (HDPE/LDPE/P/G/Any Other):	2L-HDPE
Date of sample collection:	09.01.2025
Date of sample receipt in the laboratory:	09.01.2025
Start date of analysis:	09.01.2025
End date of Analysis	15.01.2025

S.No.	Parameters	Results	Standards	Test Method	Unit
1.	pH (@25°C)	7.13	-	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
2.	Biochemical Oxygen Demand	165	-	IS 3025 (Part44) Azide Modification	mg/l
3.	Total Suspended Solids	171	-	APHA 2540 D Total Suspended Solids Dried at 103-105°C	mg/l

**Analysed by:**  
  
( Akanksha Negi )  
Junior Research Fellow

**Checked by:**  
  
(S.P. Singh )  
Environment Engineer

**Counter Sign:**  
  
(Chandan Singh)  
Chief Environment Officer

\*\*\*\*\*End of Test Report\*\*\*\*\*

**Note:**

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.




**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
 46 - B IT Park, Sahastradhara Road, Dehradun  
 Email id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)


Sewage Treatment Plant (STP) Test Report

Test report no:	HO/01/25/WW-27-O
Code allotted:	HO/01/25/WW-27-O
Sample Source ( S.T.P./ any other specify ):	S.T.P. (Outlet).
Sampling point:	20 MLD STP at Motharawala-I, Dehradun.
Type of sample: Grab/Composite/Integrated:	Grab
Sample collected by:	Mr. Pramod Bhandari (J.L.A.) Mr. Madan Bhandari (FA)
Quantity & Packing: (HDPE/LDPE/P/G/Any Other):	2L-HDPE 125ml-Glass
Date of sample collection:	09.01.2025
Date of sample receipt in the laboratory:	09.01.2025
Start date of analysis:	09.01.2025
End date of Analysis	15.01.2025

S.No.	Parameters	Results	Standards	Test Method	Unit
1.	pH (@25°C)	7.80	6.5-9.0	APHA 4500 H <sup>+</sup> B: Electrometric Method.	-
2.	Biochemical Oxygen Demand	10.0	30	IS 3025 (Part44) Azide Modification.	mg/l
3.	Total Suspended Solids	12	<100	APHA 2540 D Total Suspended Solids Dried at 103-105°C	mg/l
4.	Chemical Oxygen Demand	50	-	IS 3025 (Part 58): 2023, Open Reflux Method.	mg/l
5.	Faecal Coliform	170	<1000	APHA 9221 E, Multiple-Tube-Fermentation Technique.	MPN/100ml

**Analysed by:**  
  
 ( Akanksha Negi )  
 Junior Research Fellow

**Checked by:**  
  
 (S.P. Singh)  
 Environment Engineer

**Counter Sign:**  
  
 (Chandan Singh)  
 Chief Environment Officer

\*\*\*\*\*End of Test Report\*\*\*\*\*

**Note:**

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



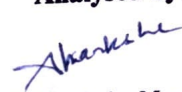
720

**CENTRAL LABORATORY**  
**UTTARAKHAND POLLUTION CONTROL BOARD**  
46 - B IT Park, Sahasradhara Road, Dehradun  
Email id - [clukpcb@gmail.com](mailto:clukpcb@gmail.com)


**Sewage Treatment Plant (STP) Test Report**

Test report no:	HO/01/25/WW-28-I
Code allotted:	HO/01/25/WW-28-I
Sample Source ( S.T.P./ any other specify ):	S.T.P. (Inlet).
Sampling point:	20 MLD STP at Motharawala-II, Dehradun.
Type of sample: Grab/Composite/Integrated:	Grab
Sample collected by:	Mr. Pramod Bhandari (J.L.A.) Mr. Madan Bhandari (FA)
Quantity & Packing: (HDPE/LDPE/P/G/Any Other):	2L-HDPE
Date of sample collection:	09.01.2025
Date of sample receipt in the laboratory:	09.01.2025
Start date of analysis:	09.01.2025
End date of Analysis	15.01.2025

S.No.	Parameters	Results	Standards	Test Method	Unit
1.	pH (@25°C)	7.19	-	APHA 4500 H <sup>+</sup> B: Electrometric Method	-
2.	Biochemical Oxygen Demand	160	-	IS 3025 (Part44) Azide Modification	mg/l
3.	Total Suspended Solids	164	-	APHA 2540 D Total Suspended Solids Dried at 103-105°C	mg/l

**Analysed by:**  
  
(Akanksha Negi)  
Junior Research Fellow

**Checked by:**  
  
(S.P. Singh)  
Environment Engineer

**Counter Sign:**  
  
(Chandan Singh)  
Chief Environment Officer

\*\*\*\*\*End of Test Report\*\*\*\*\*


- Note:**
1. The results in the Test Report relate only to the items tested.
  2. The Test Report pertains to the sample as received in lab.
  3. Report shall not be reproduced without approval of laboratory.
  4. Sample will be retained for only 10 days after issuing the report.




Sewage Treatment Plant (STP) Test Report

Test report no:	HO/01/25/WW-28-O
Code allotted:	HO/01/25/WW-28-O
Sample Source ( S.T.P./ any other specify ):	S.T.P. (Outlet).
Sampling point:	20 MLD STP at Motharawala-II, Dehradun.
Type of sample: Grab/Composite/Integrated:	Grab
Sample collected by:	Mr. Pramod Bhandari (J.L.A.) Mr. Madan Bhandari (FA)
Quantity & Packing: (HDPE/LDPE/P/G/Any Other):	2L-HDPE 125ml-Glass
Date of sample collection:	09.01.2025
Date of sample receipt in the laboratory:	09.01.2025
Start date of analysis:	09.01.2025
End date of Analysis	15.01.2025

S.No.	Parameters	Results	Standards	Test Method	Unit
1.	pH (@25°C)	7.93	6.5-9.0	APHA 4500 H <sup>+</sup> B: Electrometric Method.	-
2.	Biochemical Oxygen Demand	9.6	30	IS 3025 (Part44) Azide Modification.	mg/l
3.	Total Suspended Solids	11	<100	APHA 2540 D Total Suspended Solids Dried at 103-105°C	mg/l
4.	Chemical Oxygen Demand	40	-	IS 3025 (Part 58): 2023, Open Reflux Method.	mg/l
5.	Faecal Coliform	130	<1000	APHA 9221 E, Multiple-Tube-Fermentation Technique.	MPN/100ml

**Analysed by:**  
  
 (Akanksha Negi)  
 Junior Research Fellow

**Checked by:**  
  
 (S.P. Singh)  
 Environment Engineer

**Counter Sign:**  
  
 (Chandan Singh)  
 Chief Environment Officer

\*\*\*\*\*End of Test Report\*\*\*\*\*

**Note:**

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.